

14.46 hrs.

JOINT COMMITTEE ON REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL—

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE REPORT.

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh) : Sir, I beg to move :

"That this House do extend up to the 20th August, 1993, the time for presentation of the report of the Joint Committee on the Bill further to amend the Representation of the People Act, 1951".

MR. DEPUTY SPEAKER : The question is :

"That this House do extend up to the 20th August, 1993, the time for presentation of the report of the Joint Committee on the Bill further to amend the Representation of the People Act, 1951".

*The motion was adopted.*

14.47 hrs.

BUSINESS ADVISORY COMMITTEE THIRTY-FIRST REPORT

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : Sir, I beg to move :

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 12th August, 1993".

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 12th August, 1993".

*The motion was adopted.*

14.49 hrs.

NATIONAL COMMISSION FOR SAFAI KARAMCHARIS BILL—Contd.

[English]

MR. DEPUTY SPEAKER : The House will now take up further discussion on the National Commission for Safai Karamcharis Bill. Before I call Shri Mangalal Prem I want to make a request to the whips of the respective parties to kindly send the names of the speakers. Frequent sending of lists may disturb the entire system. I request for their cooperation. The time allotted for this is two hours.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : Sir, I have a request to make to this House. It is up to the House to consider it. I may request the House that as this is a very important Bill, we would be extremely obliged if the House considers whether it could pass the Bill today as the Government feels that if it could be passed today, may be, the other House also could be approached today itself and we could pass it in this week. Otherwise it will spill over to next week. We will be grateful if this proposal could be considered.

MR. DEPUTY SPEAKER : The hon. Minister has made a request. It is upto us to cooperate with him.